abroad, such as (i) Industry, Associations, Foundations and Trusts; (ii) Alumni, faculty, staff, students and well-wishers of the Institute; (iii) Government of India and State Government, as outright, or matching grants; (iv) Savings from the annual grants and receipts of the Institute; (v) Unclaimed securities, royalties, gifts, etc.; and (vi) any other kind of donation, contribution etc.

## Infrastructure for implementation of RTE Act

2710. DR. BHARATKUMAR RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the infrastructure for implementation of RTE Act is ready;
- (b) the number of new schools opened to accommodate the influx of new students;
- (c) whether some new teachers have been appointed; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 which came into force *w.e.f.* 1.4.2010, provides for provision of school infrastructure and recruitment of teachers within a period of 3 years *i.e.* by 31st March, 2013. The following infrastructure has been sanctioned under Sarva Shiksha Abhiyan (SSA) in 2010-11 and 2011-12 to enable States to meet the RTE requirements:—

Name of Item	No. sanctioned
Additional Classroom	4,87,840
Primary School Buildings	17,577
Upper Primary School Building	6740
Teachers	6.07 lakh

- (b) The norms for implementation of SSA programme have been revised to correspond with the provisions of RTE Act. Till 31.3.2011, a total of 1,95,433 primary schools and 1,70,966 upper primary schools have been sanctioned under SSA programme.
- (c) and (d) Till 2010-11, under SSA 17.41 lakh teachers were sanctioned, against which 12 lakh posts of teachers have been filled up.

## Expansion and development of higher education

†2711. SHRI RAM JETHMALANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.